

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 613**  
**IB-370(ND)/2020**

**IN THE MATTER OF:**

**M/s. Luxmi Electricals and Engineering Works**  
**Vs**

**...PETITIONER**

**M/s. SNG Techno Build Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 19.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the GNIDA**

**:Adv. Pankaj Pandey & Adv. Girish**  
**Tripathi**

**For the RP**

**:Adv Rachit Ranjan**

**For the Respondent/Corporate Debtor**

**:Mr. Sambit Nanda, adv and Ms.**  
**Samaya Khanna, adv for**  
**Respondent No. 1 (Mr. Harinder**  
**Bashista) in IA 3297 of 2023. Adv.**  
**Prateek Gupta for Respondent No.**  
**3 in IA No. 3297/2023 and**  
**Respondent No. 2 in IA No.**  
**6482/2023.**

**ORDER**

Due to paucity of time, matter is adjourned to **22.03.2024**.

**Sd/-**  
**(Court Officer)**